(c) the amount of foreign exchange earned by NALCO through the export of Alumina?

THE MINISTER OF STEEL AND MINES (SHRI MAKHAN LAL FOTEDAR): (a) From commence ment of trial production of alumina in August, 1987, to July 1988, National Aluminium Company Limited (NALCO) has produced about 3.11 lakh tonnes of alumina.

Ob) and (c) NALCO have exported approximately 1.61 lakh tonnes of alumina upto July, 1988 to Democratic Peoples Republic of Korea, Bahrain, Norway, USA, China and Brazil earning about Rs. 36 crores in foreign exchange.

Integrated Tribal Development Projects in Orissa

2966. SHRI BASUDEB MOHAPATRA: Will the Minister of WELFARE be pleased to state:

(a) the number of Integrated Tribal Development Projects under implementation in Orissa;

(b) the year since when these projects are under implementation in the State;

(c) whether Government have reviewed the progress made so far under ITDP;

(d) if so, thp results achieved so far; and.

(e) the number of tribal families benefited by these projects in the State?

THE DEPUTY MINISTER IN THE > MINISTRY OF WELFARE (SHRI" MATI SUMATI ORAON): (a) and (b) There are 21 Integrated Tribal Development Projects in Orissa. These were established in the V Plan period. (c) The progress is reviewed annually by the Ministry of Welfare.

(d) The investment in the Tribal Sub-Plan (T.S.P.) areas of Orissa has increased substantially from the V Plan onwards. Apart from assisting Scheduled Tribes (S.T) beneficiaries under poverty alleviation programmes, infrastructure and s°cial services are provided.

(e)) Under different anti-poverty programmes, 4.91 lakh S.T. families were assisted in Orissa in the VI Plan period. 4.49 lakh S.T. families have been assisted in the VII Plan period upto July. 1988.

Allotment of essential commodities to Uttar Pradesh

2967. DR. MOHD. HASHIM KIDWAI: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the month-wise demand and supply of f^ood grains through public distribution system in respect of Uttar Pradesh during the years 1986 and 1987;

(b) steps taken by Government to ease the situation regarding non-availability of foodgrains at Fair Price Shops in Uttar Pradesh; and

(c) the steps taken by Government to ensurs that these supplies reach beneficiaries and are not diverted to black market?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI SUKH RAM): (a) A statement indicating month-wise demand and allocation of foodgrains made t^o UP. for distribution under the PDS during the Calendar Years 1986 and 1987 is enclosed *(See* below).

Allocation of foodgrains to State?/ UT_S inlcuding UP. is decided.on a month to month basis depending upon the availability of stocks in the central pool, relative needs of various states, past liftino and other related factors. These allocations are suPpemen-tary in nature and are not expected to meet the full demand of the States.